

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1633

ANSWERED ON:21.07.2014

HIKE IN SALARY CAP UNDER EPFO

Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes or has any proposal for a hike in the salary cap and a minimum monthly pension for members of Employees Pension Scheme run by Employees Provident Fund Organisation (EPFO);
- (b) if so, the details thereof along with the number of workers likely to be covered for social security benefits;
- (c) whether the Government has consulted industrial establishments and other stakeholders in this regard and if so, the details thereof;
- (d) whether the Government also proposes to allocate universal account number of members of EPFO and if so, the details thereof; and
- (e) the other steps taken by the Government for the welfare of the workers in the country?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): Yes, Madam. The Government has since approved a proposal for increase in wage ceiling for coverage under Employees' Provident Fund & Miscellaneous Provisions Act, 1952 from Rs. 6,500/- to Rs. 15,000/- per month and has also approved a minimum pension of Rs. 1,000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995.

An additional 50 lakh (approximately) employees are expected to be benefitted on account of increase in the wage ceiling for coverage under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 from Rs. 6,500/- to Rs. 15,000/- per month. The number of persons expected to be benefitted on providing minimum pension of Rs. 1,000/- per month under Employees' Pension Scheme, 1995 is 28 lakh (approximately).

(c): The proposal for increase of minimum pension as well as enhancement of the wage ceiling has been discussed, deliberated, debated in tripartite bodies i.e. Pension Implementation Committee and Central Board of Trustees, EPF consisting of representatives from Government, Employees and Employers side.

(d): Employees Provident Fund Organisation is in the process of allotment of Universal Account Number to all contributing members of EPFO.

(e): Efforts are made by the Government to amend labour laws from time to time to ensure welfare of the workers in the country.